

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CP-172 (ND)/2017

IN THE MATTER OF:

M/s. Classic Taj Tours (P) Ltd.

.... PETITIONER

Vs.

The Registrar of Companies

.... RESPONDENT

SECTION :

Under Section 252 (3)

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: -

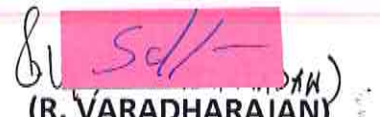
For the Respondent

: -

ORDER

None appears for the petitioner. However, Learned representative on behalf of the ROC is present.

Let the matter be posted for hearing on 21.8.2017 for the appearance of the petitioner in the matter, failing which, the petition will be dismissed for non-prosecution.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.8.2017